

18/4/17.

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

EP/TCP/GSP/CSA/TCSP/TCSA/NO. 495/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M/s SMC Infrastructures Pvt. Ltd. Petitioner
vs.

Steering SEZ + Infrastructure Ltd. Respondent
-dew

SECTION OF THE COMPANIES ACT: Sec. 433 + 434 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
48	Raksha Jain ilb HVS Legal	Lawyer on record for Petitioner.	<u>Raksha</u>

Order

TCP No.495/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 31.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)